

(6)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 23.04.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : MA/343/2019
PETITION NUMBER : CP/193/IB/2018
NAME OF THE PETITIONER(S) : Sundaresan Nagarajan RP (P Dot G Constructions Pvt Ltd)
NAME OF THE RESPONDENT(S) : Sai Trading & Interiors & 2 others
UNDER SECTION : Sec 43, 45 & 49 of IBC

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

Ravi Rajagopalan

For Resolution Professional
Applicant

[Signature]
98413
-5628
[Signature]
9841096872

AVINASH - K - R Jn.
N.P. VISAY KUMAR
SUNDARESAN NAGARAJAN

Counsel for R1 & R2
Resolution Professional

ORDER

The Resolution Professional (RP) along with his Counsel is present. Counsel for R1 & R2 is present. No representation on behalf of R3. The **Registry** is directed to issue notice to R3. The RP is directed to send fresh private notice to R3, and file proof of service of notice on next date of hearing. Put up on **02.07.2019 at 10.30 A.M.**

MS

- sct -
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)